

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/152/KOB/2024 in CP(IBC)/26/KOB/2022
SECTION	SEC. 60 (5) IBC R/W NCLT RULE 11
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER V/S RENAHAN VAMAKESAN (IRP)
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL, ASWATHY BABU
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH

10th JULY 2024

ORDER

IA(IBC)/152/KOB/2024 in CP(IBC)/26/KOB/2022

Learned counsel Ms Aswathy Babu appears virtually on behalf of the Applicant.

Learned counsel Mr. Akhil Suresh appears virtually on behalf of the Respondent.

In view of the orders passed today in IVN.PETITION (IBC)/1/KOB/2024, matter renotified to **02.08.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)